COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 1412 OF 2018 IN DFR NO. 2877 OF 2018

Dated: 10th October, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Indian Wind Energy Association Appellant(s)

Vs.

Tamil Nadu Electricity Regulatory Respondent(s)

Commission & Ors.

Counsel for the Appellant (s) : Mr. Amit Kapur

Ms. Abhia Zaidi

Counsel for the Respondent (s) : -

ORDER

Issue notice to the Respondents returnable on 31.10.2018. Dasti, in addition is permitted.

List this matter on 31.10.2018 as requested.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member

bn/pr